

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 755
TO BE ANSWERED ON DECEMBER 02, 2021**

DEMAND OF HOUSES UNDER PMAY-U

**NO. 755. SHRI CHANDRA SEKHAR BELLANA:
SHRI ADALA PRABHAKARA REDDY:
SHRI N.REDDERPA:
SHRI M.V.V. SATYANARA YANA:
SHRI POCHA BRAHMANANDA REDDY:
SHRIMATI GODDETI MADHAVI:
SHRI TALARI RANGAIAH:
SHRI P.V. MIDHUN REDDY:
SHRI KURUVA GORANTLA MADHAV:
DR. SANJEEV KUMAR SINGARI:
SHRI MAGUNTA SREENIVASULU REDDY:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has received a demand of 20.50 lakh houses under (PMAY-U) for the State of Andhra Pradesh; and
(b) if so, the details of the total houses sanctioned, district-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING & URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) & (b): Under Pradhan Mantri Awas Yojana-Urban [PMAY-U], on the basis of project proposals received from State of Andhra Pradesh a total of 20,40,390 houses has been sanctioned. District-wise details of houses sanctioned are at Annexure.

District wise details of houses sanctioned in AndhraPradesh under
PMAY-U

Sr. No.	District	Houses Sanctioned (Nos)
1	Anantapuramu	1,66,599
2	Chittoor	2,03,185
3	East Godavari	1,86,095
4	Guntur	1,76,551
5	Kadapa	1,18,244
6	Krishna	2,40,402
7	Kurnool	1,47,446
8	Prakasam	1,11,292
9	Sri Potti Sriramulu Nellore	1,34,043
10	Srikakulam	1,08,176
11	Visakhapatnam	1,20,369
12	Vizianagaram	1,12,265
13	West Godavari	2,15,723
Total		20,40,390